

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):**

(a) Government are aware of some instances where difficulties were faced by Indian citizens employed abroad on direct contract basis.

(b) The cases were referred to the appropriate authorities for investigation.

(c) Government have already decided to regulate the recruitment of skilled, semi-skilled and unskilled workers for service in all foreign countries. Certain administrative procedures and measures have been decided on and the Ministry of Labour shall be the focal point for this purpose.

**Amendments to Drugs and Cosmetics Rules**

\*136. DR RANEN SEN. Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Government have decided to amend the Drugs and Cosmetics Rules, 1945 to regulate the quantity of vitamins in the formulations sold in the market; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (CHOUHDURY RAM SEWAK): (a) and (b). Yes, Sir. As required in the Drugs and Cosmetics Act, 1940, a draft of the amendments to the Drugs and Cosmetics Rules, 1945, was published in the Gazette of India on the 10th January, 1976 calling for public comments within a period of 90 days from the date of publication. Comments have been received and are under examination.

**Calcutta Port's Cargo Handling Equipment**

\*137. SHRI H. N. MUKERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether he met the members of the East India Shippers' Association recently and discussed their problems;

(b) if so, whether during the discussion it was pointed out that substantial capital investment should be made for modernising Calcutta Port's general cargo handling equipment; and

(c) reaction of Government thereto?

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHILLON): (a) Yes, Sir.

(b) It was suggested that adequate investment would be necessary for replacing the existing obsolete cargo handling equipment.

(c) An outlay of Rs 121.89 lakhs has been suggested in the Fifth Plan for mobile equipment including heavy lift cranes for general cargo.

**ILO Conference on Employment at Geneva**

\*138. SHRI D. D. DESAI: Will the Minister of LABOUR be pleased to state:

(a) whether he attended a recent conference on employment organised by the ILO at Geneva;

(b) if so, the stand he took at the conference for creating full employment in third world countries; and

(c) the impact of the conference on Indian economic policy?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): (a) Yes, Sir.